

F.No. J-11017/9/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 7th March, 2018

ORDER

The President is pleased to **extend** the terms of all the panel counsel mentioned in this Department's earlier two Orders with F. No. 36(4)/2015-Judl. both dated 03.03.2015, **except** the names occurring in the list of Special Counsel for the High Court of Calcutta at serial number 2 & 4 in the aforesaid order dated 03.03.2015, for conducting Central Government litigation before the High Court of Calcutta at Kolkata & its Circuit Bench at Port Blair and Central Administrative Tribunal, Calcutta Bench at Kolkata, with effect from **03.03.2018 until further orders or till a new panel, in this regard, is finalized by this Department.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 22(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
7-3-18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Kaushik Chanda, ASG, Calcutta High Court, 10, Kiron Shankar Road, 1st Floor, Kolkata-700001.
3. The Registrar, Calcutta High Court, Kolkata (West Bengal).
4. The Register, CAT, Calcutta Bench at Kolkata.
5. The Incharge, Branch Secretariat Kolkata.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)
(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in